

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 443 of 2020

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Mr. Sheo Kumar Singh, Advocate
For the Respondent-State : AC to SC-VI

6 / 09.09.2021 Two weeks' time, as prayed for, is allowed to the learned
counsel for the petitioner to remove the defects, as pointed out by the office.

(Dr. S. N. Pathak, J.)

R.Kr.